

D.E.S.U. to provide lighting arrangements at these points on a priority basis.

8. Surveillance over known criminals strengthened and records of criminals updated.

9. Special watch is kept on released criminals.

10. Organisation of 'Thikri Pehra' and patrolling by local residents and private chowkidars in coordination with Police patrols and pickets.

11. Setting up of temporary Police Posts pending regular sanction in some vulnerable localities.

12. Stepping up of externment proceedings.

विशेष सेवा आदेशों के अन्तर्गत सिविल कर्मचारियों को सुविधायें

6076. श्री चतुर्भुज : क्या रक्षा मंत्री यह बनाने की कृपा करेंगे कि :

(क) विशेष सेना आदेश 4-एम-53 अथवा 8-एम-76 के अन्तर्गत सिविल कर्मचारियों को क्या सुविधाएं दी गई हैं और यदि नियुक्ति निचले पदों पर की गई हो तो क्या वे समान पदों और पुन-नियुक्ति के हकदार हैं; और

(ख) उपर्युक्त आदेशों के अन्तर्गत 15 जून, 1980 तक कितने शिक्षकों का, जो सिविल कर्मचारी हैं, पुनः नियुक्त किया गया अथवा समान पद दिए गए और यदि नहीं, तो उक्त आदेशों का उल्लंघन करने वालों को क्या निर्देश दिए जा रहे हैं ?

रक्षा मंत्रालय में राज्य मंत्री (श्री सी० पी० एन० सिंह) : (क) विशेष थलसेना आदेश 4-एम-53, न कि 4-एम-53, जैसा प्रश्न में दिया गया है, के अन्तर्गत, जिसका विशेष थलसेना आदेश 8-एम-76 द्वारा न कि 8-एम-76 द्वारा अतिक्रमण किया गया है, रक्षा मंत्रालय के अधीन निम्न-विरचनाओं में फालतु घोषित किए गए ग्रुप-‘सी’ और ग्रुप ‘डी’ वर्गों के सिविलियन कर्मचारी समकक्ष अथवा निम्न पदों पर नियुक्ति के पात्र हैं बशर्ते कि उन्हें शुरु में ही नियमित कर्मचारी के रूप में नियुक्त किया गया है। इस प्रकार जिन कर्मचारियों को निम्न पदों पर नियुक्त किया जाता है वे अपने मूल पदों पर पुनर्वागीकरण पाने के हकदार हैं, बशर्ते कि वे उस पद के लिए आवेदन करें और उस पद में रिक्त स्थान उपलब्ध हों।

(ख) सूचना एकत्र की जा रही है और यथा-शीघ्र सूचित कर दी जाएगी।

Problems of Dhanbad

6077. SHRI A. K. ROY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Bureau of Police Research and Development made a detailed study of the law and order problem in Dhanbad;

(b) whether any report has been submitted; and

(c) if so, the details of the report and the steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) Yes, Sir.

(c) Information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-1188 /80].

Assaults in Manipur

6078. SHRI NGANGOM MOHENDRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many persons have been shot dead since 1978 till date by unidentified assailants in the valley of Manipur and of the dead, how many are civilians and how many are security personnel, year-wise;

(b) whether any alleged assailant/assailants of any of these murders have so far been arrested and put on trial and if so, the outcome of such trial, if any;

(c) how many broad day light armed robberies with murder and robberies without murder have been committed in the valley of Manipur since 1978 till date, year-wise; and

(d) whether any culprits of any of the above robberies have so far been arrested and put on trial and if so, the outcome of such trials, if any?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) According to information furnished by Government of Manipur, 7 persons (3 civilians and 4 security forces personnel) lost their lives in 1978 and 25 persons (14 civilians and 11 security forces personnel) during 1979—Information in respect of 1980 is being ascertained from the State Government and will be laid on the Table of the House.

(b) 12 Assailants have been put on trial out of which one has been acquitted and the rest are still facing trial.

(c) According to information from Government of Manipur, there were 6 such cases in 1978, 16 in 1979 and 13 during 1980 (upto 5th July, 1980).

(d) 10 suspects have been put on trial and their cases are now progressing in the Court.

विदेशों में नौकरियों का लालच देने पर चालान

6079. श्री मन् चन्द्र डगा क्या गृह मंत्री यह बताने की कृपा करेंगे कि

(क) विदेशों में नौकरियों का लालच दे कर भोले-भाले लोगो में बहुत बड़ी राशि एकटने के आरोप में 1978-79 तथा 1979-80 के दौरान कितने व्यक्तियों का चालान किया गया; और

(ख) गिरफ्तार किये गये व्यक्तियों में चर्माने के रूप में कितनी राशि वसूल की गई और उन्हें कितनी अर्थ के लिए तथा कितनी तारीखों को मजदूरी दी गई ?

गृह मंत्रालय में राज्य मंत्री (श्री योगन्द्र महशाना) : (क) और (ख) सूचना एकत्र की जा रही है और उसके प्राप्त होने पर एक विवरण सदन के पटल पर रख दिया जाएगा ।

Meeting held for Price and Supply of Paper

6080. SHRI RATANSINH RAJDA: Will the Minister of INDUSTRY be pleased to state:

(a) what decisions were taken at a meeting held on 4th March, 1980 between Minister of Industry and representatives of paper industry with

regard to price and supply of white paper for the student community and general public; and

(b) whether is it true that it was agreed to reduce the supply of white printing paper for the students community and allow the prices thereof to be raised from the current statutory level and further to withdraw the control on cream wove laid paper?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Various issues such as production and price of white printing paper and cream wove/laid paper augmenting supply of paper to the educational sector, supplies to meet Government requirements, were discussed in a meeting held on 4th March, 1980, by the Minister of Industry with representatives of the Paper Industry

(b) No final decisions were taken at the meeting and there has been no change in the existing policy with regard to statutory price and production levels.

Release of Trucks and Jeeps in Orissa

6081. SHRI CHINTAMANI JENA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the State Government of Orissa is in difficulties to maintain and sink the Tubewells in drought affected areas for want of jeeps and trucks; and

(b) if so, whether Union Government propose to ask the M/s. Mahindra and Mahindra Ltd., M/s. Ashok Leyland Ltd., Madras and M/s. Premier Automobiles Ltd., Bombay to release of numbers of Jeeps and trucks immediately as per the State Government's requisition?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The Government of Orissa approached this Ministry for assistance in obtaining their requirement of